

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 452/GT/2020

Subject : Petition for revision of tariff of Sipat Super Thermal Power Station Stage-II (1000 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petition No. 435/GT/2020

Subject : Petition for determination of tariff of Sipat Super Thermal Power Station Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

Date of Hearing : **30.11.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Shri Anand K. Ganesan, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Jai Dhanani, Advocate, NTPC
Shri Arvind Banerjee, CSPDCL
Shri Anurag Naik, MPPMCL

Record of Proceedings

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these matters. At the request of the learned counsel, the Commission permitted the Petitioner to place on record the note of submissions.

3. The representatives of the Respondent No. 1, MPPMCL and Respondent No. 4, CSPDCL submitted that their replies may be considered by the Commission while disposing of these petitions.



4. The Petitioner is directed to submit the following additional information, after serving copy to the Respondents, on or before 15.12.2021:

(a) *Percentage of fly ash utilization during the 2014-19 tariff period.*

5. The Respondents are directed to file their replies on or before 22.12.2021 with advance copy to the Petitioner, who may file its rejoinder, if any, by 29.12.2021. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

6. Subject to the above, the orders in these petitions were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

